

**CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,
ORDER SHEET**

COURT NO. : 129/07/2019 O.A./260/588/2017 R NAG & ANOTHER

-V/S-

DEFENCE ITEM NO:52 FOR APPLICANTS(S) Adv. : Mr. L. Pradhan

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	<p>Ld. Counsel for the applicant submitted that he does not want to press the OA and accordingly he has filed memo, which is taken on record.</p> <p>Mr. S. Behera, Ld. Counsel for the respondents is present and heard, He submitted that counter has been filed in this case.</p> <p>In view above, the OA is disposed of as not pressed by the applicant.</p> <p>(SWARUP KUMAR MISHRA) MEMBER (J)</p> <p>(GOKUL CHANDRA PATI) MEMBER (A)</p> <p>pms</p>